

Allotment of SFS flats to SCs/STs in Vasant Kunj

3515. SHRI MOTILAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a shortfall in the allotment of flats to SCs/STs registrants in the Vasant Kunj under the Self Financing Scheme;

(b) whether the applications from the members of SC/ST have been received for the allotment of flats in Vasant Kunj; and

(c) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) 130 applicants belonging to SC/ST categories under the Ambedkar Awas Yojana had requested for conversion of their applications for allotment of flats under Self Financing Schemes in Vasant Kunj area.

(c) The information is being collected and will be laid on the Table of the Sabha.

Investigation of Cases in N.D.M.C.

3516. SHRIRAJNATH SONKARSHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a panel was appointed to investigate into the cases framed against the senior Civil Engineers in the NDMC

(b) if so, the details thereof giving the terms of reference of the panel;

(c) whether orders of suspension against some public servants were subsequently

revoked and they were paid full pay and allowances;

(d) if so, the details of such cases; and

(e) the steps taken to ensure that a public servant is neither suspended nor proceeded against for trivial matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) In view of reply to part (a) above question does not arise.

(c) NDMC has reported that no such case has happened.

(d) In view of reply to part (c) above question does not arise.

(e) The NDMC has reported that before initiating major penalty proceeding against any employee, the gravity of guilt is critically examined and advice of the Central Vigilance Commission is obtained so that such proceeding on trivial matters are avoided.

Perpetual Leases of Coop. Group Housing Societies

3517. SHRI KARIYA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a large number of perpetual lease in respect of Group Housing Societies have already been executed for the land allotted to them by the DDA;

(b) whether the performa of sub-lease/conveyance deeds in respect of flats allotted to the members of Co-operative Group Housing Societies has been finalised; and

(c) if not, the reasons therefor and the

time by which the performa is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (c). The format of sub-lease/conveyance deeds in respect of flats allotted to Cooperative Group Housing Societies has been finalised and placed before the Authority for its approval. After approval by the Authority and concurrence of the Government, it will be made available to the Societies.

Lien Facilities to All India Services

3518. SHRI M.V.V.S. MURTHY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to grant five year lien to those in the I. A. S. cadre to work in private sector;

(b) if so, the details thereof;

(c) whether these facilities will be extended to other employees also; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d). The Civil Services Board had recommended that the service rules governing grant of permission to Government Officers to take up appointments with private sector etc. should be liberalised. This recommendation pertains to all Government Servants and not to IAS Officers only. No decision has been taken on this recommendation.

Manufacture of Heart Valve In India

3519. SHRISHRAVAN KUMAR PATEL: Will PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to manufacture such artificial heart valves as invented by a non-resident Indian doctor, Dr. B. R. Kalke; and

(b) if so, the details of the proposal and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). There is no such proposal approved or being processed by the Government for manufacture of such artificial heart valve as invented by Dr. B. R. Kalke.

SINO India collaboration in the field of chemicals

3520. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Chinese Prime Minister, during his recent visit to India, has made some offers in regard to the collaboration in the field of chemicals; and

(b) if so, the details thereof and the projects that are being considered by the Union Government to be taken up with the help of China?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) No, Sir.

(b) Does not arise.

Service conditions of Employees working in D.R.D.As

3521. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the service conditions of the employ-